

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2869

ANSWERED ON:14.03.2013

IMPLEMENTATION OF SGSY

Gawali Patil Smt. Bhavana Pundlikrao ;Nagorao Shri Dudhgaonkar Ganeshrao;Ramshankar Dr.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of funds allocated and spent under Swarnjayanti Gram Swarozgar Yojana (SGSY) to various States during each of the last three years and the current year, State/UT, year-wise;
- (b) whether funds have not been fully utilised by some of the State Governments;
- (c) if so, the details of the unutilised funds during the above said period, State/ UT-wise and the reasons for the same;
- (d) the current Status of implementation of the scheme and the achievements made by various States in this regard; and
- (e) the steps taken by the Government to ensure proper utilisation of funds under the scheme and its effective implementation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to(c): A statement indicating central allocation, central releases, total funds available and funds utilised during the period 2009-10, 2010-11, 2011-12 and 2012-13 (upto February 2013) under Swarnjayanti Gram Swarozgar Yojana (SGSY) / National Rural Livelihoods Mission (NRLM) is annexed as Annexure I. The funds released to the District Rural Development Agencies (DRDAs) during the end of a financial year sometimes remain unutilized. Amount that remains unutilized with a DRDA, out of the total funds available, is carried over to the next financial year and is adjusted against the central release to the concerned DRDA during the next financial year. SGSY has now been restructured as NRLM - now renamed as Aajeevika. Most of the States are in a transition stage from SGSY to NRLM and they are in a stage of setting up the various systems required for smooth and efficient implementation of the programme. It is expected that the funds utilization under NRLM will be quite low in the initial stages. Subsequently, after the systems have been set up, it is expected that the programme will be implemented vigorously and funds utilization is likely to rise rapidly.

(d): A statement indicating number of swarozgaris assisted under SGSY during 2009-10, 2010-11, 2011-12 and 2012-13 (upto January, 2013) is annexed as Annexure II. NRLM is a demand driven programme and the States are required to give their Annual Action Plan to the Ministry of Rural Development for approval. So far, the Ministry has approved Annual Action Plan of 18 States, namely,Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Mizoram, Orissa, Punjab, Rajasthan, Tamil Nadu and West Bengal.

(e): As per SGSY guidelines, in case of funds remain unutilized with DRDAs at the end of a financial year, the Central Government imposes proportionate cut in the release of funds during the subsequent financial year. The status of utilization of funds is monitored by the Programme Division through monthly progress reports and various review meetings, including the quarterly Performance Review Committee meetings. The State Governments and the DRDAs are regularly given feed-back to improve their performance.